

it is too late. Large Indian companies and Multi-National Companies in India often use pesticides excessively and irrationally in food production to maximise yield and profits. This contaminates crops, soil and water, leaving harmful chemicals in food consumed by the public. These pesticide-laden foods have been linked to the rising incidence of Non-Communicable Diseases.

With the rise of consumerism, our population, especially the youth, are lured by the Multi-National Companies into unhealthy food habits. The Government's current efforts are insufficient in addressing this growing epidemic. So, the Government should, with immediate effect, bring stringent regulations and ensure its effective and time-bound implementation. This includes stringent regulations on harmful food practices, banning of all health-hazard items used in food production, nation-wide campaigns promoting healthy living, better healthcare infrastructure and fostering a culture that prioritise well-being over consumerism. We need to ensure that health is not a privilege, but a promise kept for every single citizen. Thank you.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Jose K. Mani: Dr. Fauzia Khan (Maharashtra), Shri P. Wilson (Tamil Nadu), Shri Prakash Chik Baraik (West Bengal), Dr. John Brittas (Kerala), Shri Sandosh Kumar P (Kerala), Shri A. A. Rahim (Kerala), Shri Niranjan Bishi (Odisha), Shri M. Shanmugam (Tamil Nadu), Shri Meda Raghunadha Reddy (Andhra Pradesh), Shri Haris Beeran (Kerala), Shrimati Jebi Mather Hisham (Kerala) and Dr. Sasmit Patra (Odisha).

Demand to organize special classes of traditional sports in schools

डा. कल्पना सैनी (उत्तराखण्ड): माननीय उपसभापति महोदय, मैं वर्तमान समय में पारंपरिक खेलों को बढ़ावा देने के लिए विद्यालयों में पारंपरिक खेलों की विशेष कक्षाओं के आयोजन के संबंध में सुझाव देना चाहती हूँ, जो अत्यंत महत्वपूर्ण और समय की आवश्यकता है।

महोदय, आजकल बच्चे ज्यादातर इंटरनेट की दुनिया में सीमित हो चुके हैं, जिससे उनके शारीरिक विकास और मानसिक विकास पर प्रतिकूल असर पड़ रहा है। पारंपरिक खेल न केवल शारीरिक क्षमता, बल्कि मानसिक दक्षता का भी विकास करते हैं, जो बच्चों के समग्र विकास के लिए आवश्यक है। ये खेल किसी अतिरिक्त बजट या धनराशि की आवश्यकता नहीं रखते, जैसे कबड्डी, खोखो, जो बजट फ्रेंडली हैं और आसानी से स्कूलों में आयोजित किये जा सकते हैं। इन खेलों के आयोजन से बच्चों को शारीरिक सक्रियता के साथ-साथ टीमवर्क, संघर्ष और रणनीति सीखने का भी अवसर मिलेगा। शुरुआत में शिक्षकों को प्रशिक्षण देकर इसकी शुरुआत की जा सकती है, ताकि वे बच्चों को पारंपरिक खेलों से परिचित करवा सकें। इसके लिए डॉक्युमेंट्री और इनफॉर्मेटिव वीडियोज जैसे माध्यमों का उपयोग किया जा सकता है, जो बच्चों में उत्सुकता और

रचनात्मकता को प्रोत्साहित करेंगे। इस प्रकार की गतिविधियों से बच्चों की शारीरिक फिटनेस में सुधार होगा और वे स्वस्थ जीवन की दिशा में कदम बढ़ाएँगे, जो उनके समग्र विकास के लिए लाभकारी होगा।

महोदय, मैं सदन के माध्यम से माननीय शिक्षा मंत्री, श्री धर्मेंद्र प्रधान जी से निवेदन करती हूँ कि स्कूलों में नियमित रूप से विशेष कक्षाओं का आयोजन किया जा सकता है, जिनमें बच्चों को पारंपरिक खेलों के महत्व और उनके इतिहास से परिचित कराया जा सकता है। इन कक्षाओं के माध्यम से बच्चों को न केवल खेलों के बारे में जानकारी होगी, बल्कि उन्हें इन खेलों को खेलने के लिए भी प्रोत्साहित किया जाएगा। गर्मियों की छुट्टियों में स्कूलों द्वारा हिल स्टेशनों पर समर कैंप आयोजित किये जा सकते हैं। इन प्रतियोगिताओं के आधार पर बच्चों को पुरस्कार दिये जाएँ, जो उन्हें उत्साहित और प्रेरित करेंगे और खेलों में उनकी भागीदारी को बढ़ावा मिलेगा, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by Dr. Kalpana Saini:- Shrimati Geeta alias Chandraprabha (Uttar Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. Sumer Singh Solanki (Madhya Pradesh), Shri Naresh Bansal (Uttarakhand), Shri Ram Chander Jangra (Haryana), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha) and Dr. Fauzia Khan (Maharashtra).

Demand for financial assistance to victims of devastation caused by Cyclone Fengal in Tamil Nadu

SHRI TIRUCHI SIVA (Tamil Nadu): Mr. Deputy Chairman, Sir, through the Chair, I want to draw the attention of the Government to act with urgency in addressing the severe and widespread devastation caused by Cyclone Fengal. The Cyclone Fengal emerged as a low-pressure cyclone in November 2024 and it brought too much of rain in Thanjavur, Thiruvarur, Nagapattinam, Mayiladuthurai and Tiruchirappalli. Later, the cyclone hit the shores on 1st and 2nd December, causing a great damage across. It has ravaged 14 districts, directly affecting 1.5 crore people, displacing 69 lakh families and has caused loss of 40 precious lives, along with loss of 3,000 cattle and 2.50 lakh poultry. Heavy rainfall, exceeding 50 centimetres in one day, has totally submerged the districts of Villupuram, Cuddalore, Tiruvannamalai and Kallakurichi. There were also damages in Chennai, Chengalpattu, Kanchipuram, Thiruvallur, Vellore, Ranipet and Krishnagiri.

The Tamil Nadu Government has deployed a workforce of 38,000 officials and 1,20,000 first responders, who actively engaged in relief and rescue operations. Nine teams from the NDRF and nine teams from the SDRF were also deployed. Despite these commendable efforts, the scale of destruction far surpassed the State's